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Title: Election of two members from Lok Sabha to the Rubber Board.

THE MINISTER OF RAILWAYS AND MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): I beg to move the following: -

“That in pursuance of clause (e) of sub-section (3) of Section 4 of the Rubber Act, 1947, read with sub-rule (1) of Rule 4 of the Rubber Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rubber Board, subject to the other provisions of the said Act and rules made thereunder.”

**माननीय अध्यक्ष : प्रश्न यह है:**

“कि रबर नियम, 1955 के नियम 4 के उप-नियम (1) के साथ पठित रबर अधिनियम 1947 की धारा 4 की उपधारा (3) के खंड (ड.) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, रबर बोर्ड के सदस्यों के रूप में कार्य करने के लिए उक्त अधिनियम के अन्य उपबंधों और उसके अंतर्गत बनाए गए नियमों के अधधीन अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ

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